

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION No.225
TO BE ANSWERED ON 14.09.2020**

Hefty Fees Charged By Private Schools

**†225. SHRI RAMESH CHANDER KAUSHIK:
SHRI DILIP SAIKIA:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the private school are charging full fees from the guardians in the name of online education during the corona pandemic times;
- (b) if so, whether the Government has issued any guidelines in this regard so that the guardians could get some relief;
- (c) whether the Government has held anybody accountable in this regard; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (d): Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Governments. Thus, the matter relating to fees and its components in schools are regulated in terms of Rules and Instructions of the State Government concerned. It is for the respective State Government concerned to take necessary action against such schools which violate the Rules and Instructions of the State Government in the matter.
